HIGH COURT OF JUDICATURE AT BOMBAY BENCH AT AURANGABAD

TENDER NOTICE FOR EMPANELMENT OF VENDORS FOR SUPPLY OF BOOKS TO THE HON'BLE JUDGES' LIBRARY FOR THE YEARS 2025-26 AND 2026-27.

Sealed Quotations are invited from reputed registered Book Publishers/ Distributors/ Vendors/ Suppliers duly signed as per Terms and Conditions mentioned in Annexure enclosed herewith on or before 29th April, 2025 up to 3.00 p.m. The Quotations will be opened on 29th April, 2025 at 04.00 p.m. before the committee members in the chamber of undersigned. The letters should be clearly superscribed with the words "Quotations/Tender for supply of Books" on the sealed envelope. If the bidder does not fulfil the Terms and Conditions of the tender form, it is liable to be rejected.

The interested book publishers/distributors/ vendors/ suppliers dealing with supply of Law Books (both Indian and Foreign-Standard publication only), Central and Maharashtra State Bare Acts, General Books (Marathi, Hindi, English and other Indian Language) and back volumes of Law Reports, shall submit their sealed Quotation/tender in the name of "The Registrar (Adm.), High Court of Bombay, Bench at Aurangabad- 431005" The application form with declaration from the Tenderer and and conditions be downloaded from the Official Website " terms can bombayhighcourt.nic.in". This office reserves the right to reject any or all tenders without assigning any reason thereof.

Date: - 16th April, 2025.

Sd/-REGISTRAR (Adm.)

HIGH COURT OF JUDICATURE AT BOMBAY, BENCH AT AURANGABAD

Application Form for Empanelment of vendors for supply of Books to Hon'ble Judges' Library, Aurangabad Bench.

(Please read the "Terms and conditions" carefully before filling the form)

1. Name of the Firm	:	
2. Registration Number	:	
3. PAN Number	:	
4. Address of Head offic & Branches with Tel I Fax No. E-mail and wif any	No.,	
5. Kind of Firm Ltd./Individual/HUF Name and address of Director/Managing Director	: ctors/	Proprietary/Partnership/Pvt.
Proprietor/Partner	:	
 Federation of Pub with Good Office 	lishers Comm	e documentary proof of your membership in any and Booksellers of India (FPBAI) Membership littee (GOC) – nal Association (s) of book suppliers -
7. G.S.T. Registration No Date:	Ο.	

Authorised signatory & Seal of the Firm

Photocopies to be attached with this form:

- Registration certificate
- PAN card
- FPBAI membership certificate or any National / state association
- GST Registration certificate

: Terms and Conditions:

The empanelment for supply of books will be governed by the following terms and conditions: -

- 1. The High Court of Bombay, Bench at Aurangabad, reserves the right to change or modify or amend or substitute any clause(s) in the "Terms and conditions", if required at any time.
- 2. The Registry reserves the right to empanel any vendor and to cancel the empanelment at any time, without assigning any notice or reason.
- 3. Submission of the application does not confer any right on any applicants for empanelment with this Registry.
- 4. The decision of this Registry on all the matters connected with or incidental to empanelment shall be final and binding on all and shall not be called in question on any ground.
- 5. The Registry does not bind to place the purchase order to the approved vendor and reserves the right to purchase any material from any other vendor who is not empanelled with it.
- 6. The library will place purchase orders with the empanelled vendors who offer best and prompt services and will try to distribute the purchase orders equally amongst the vendors.
- 7. It is mandatory to the empanelled vendors to supply the books in a short notice of 24 hours or lesser time as per the urgency of the Court.
- 8. The purchase of books (Print and electronic) for the library will not be bulk purchase but regular purchase with limited number of copies as and when required throughout the year, the vendors will have to send the books on approval basis to the library and collect back the books which are not approved, at their own cost.
- 9. Payment of the bills towards supply of books will be made on the availability of funds from the Government. However for this reason supply of books should not suffer.
- 10. The applicant should clearly mention the items for which they seek empanelment along with maximum discount offered by them for the purchase of Print/Electronic form of law book, Bare Acts, General Books, Law Reports etc. The maximum discount rate once offered by a vendor/publisher cannot be reduced during the

- period of empanelment.
- 11. The panel of vendors approved for particular items will be valid for a period of two year (2025-26 and 2026-27) with effect from the date of empanelment till 31st March, 2027.
- 12. For supply of foreign books only authorised distributors/agents of publishers/ distributors will be entertained for empanelment. GOC (Good Office Committee) will be applicable.
- 13. The supplier will have to submit a Demand Draft of Rs. 3600/- [Non-refundable] as a tender fees and also to submit a Demand Draft for Rs. 18000/-, as an EMD [refundable] drawn on any Nationalized Bank, in favour of the Registry [Admn.], High Court, Aurangabad alongwith the quotation. The EMD will be return to the unsuccessful agencies, upon receipt of written request and also, to the selected supplier/s, after the submission of bank guarantee. The Suppliers having Registration under MSME are exempted from paying Tender Form Fees and Earnest Money Deposits.
- 14. The Vendors/Suppliers should Pay ` 10,000/- (Rs. Ten thousand only) as a Security Deposit in the form of Bank guarantee of any Nationalized Bank, after receipt of the tender acceptance letter from this office which will be refundable after successful completion of the contract period. If, successful bidder is breach of any of terms and conditions or fail to provide express service during the contract period then the registry reserve the right to forfeit the said Bank Guarantee. The respective Supplier/Vendor has to submit the request application for refund of Security Deposit only after the contract period is over.
- 15. The tender of the vendor/ bookseller offering highest rate of discount will be approved in piecemeal as regards particular publication to that extent.
- 16. On approval of the Books/ publications by this office, the complete supply as per demand would be compulsory.
- 17. The vendors are bound to make replacement of the book in the event any defect is found/traced at any point of time
- 18. The book supplier/vendor who repeatedly fails to make the complete supply of the books, the name of said firm will be removed from the list of booksellers of this office.

19. It will be mandatory for the successful vendor to supply books within 15 days from the receipt of order.

20. The High Court of Bombay Bench at Aurangabad reserves the right to accept or reject any bid and to annual the bidding process and reject all bids at any time prior to award of contract, cancel the tendering process at any stage without thereby incurring any liability to the affected bidder or bidders or any obligation to inform the affected bidder or bidders of the grounds for Tendering Authority's action.

Date: - 16th April, 2025

Sd/-REGISTRAR (Adm.)

DECLARATION

1.	I/We (Name of
	Proprietor /partners or shareholders) hereby declare that the information
	provided in this application form are true to the best of my/our knowledge
	and that we shall be bound by the acts of my/our duly constituted attorney.
2.	I/We also hereby declare that all matters related to the Court shall be
	treated as confidential and no information shall be passed on to any
	unauthorised person without written permission of the Competent Authority.
3.	Shri/Smt whose signatures are
	appearing below, is/are the authorised representative (s) of the Firm.
4.	I/We undertake the responsibility to communicate all subsequent
	changes in the constitution or working of the Firm, affecting the accuracy of
	the facts, stated above.
5.	I/We have understood all the "Terms and Conditions" of High Court of
	Bombay, Bench at Aurangabad as mentioned in this document and
	consciously agree to abide by them.
6.	I /We declare that the said Firm is not blacklisted by any institution
	and no criminal prosecution is pending against the said Firm in any Court of
	law.
Da Pla	te: nce:
110	Authorised signatory & Seal of the Firm

Annexure-A

List of Publishers For Law Books (Commentaries, Digests, Dictionaries etc)

Sr. No.	Name of Publisher	Rate of % Discount offered by Book Suppliers/Vendors
1.	All India Reporter, Nagpur	
2.	All Maharashtra Law Reporter, Mumbai	
3.	Arrow Books, London	
4.	Ashok Grover and Sons, Aurangabad	
5.	Ashoka Law House, Delhi	
6.	Asia Law House, Hyderabad	
7.	Bahari Brothers, Delhi	
8.	Bharat Law House, New Delhi	
9.	Bombay Cases Reporter, Mumbai	
10.	Cambridge University Press, Cambridge	
11.	Capital Law House, Delhi	
12.	CCH a Walters Kluwer Business, New Delhi	
13.	CCH India,	
14.	Centex Publication, New Delhi	
15.	Chaudhari Law House,	
16.	Commercial Law Publishers Pvt. Ltd., Delhi	
17.	CTJ Publications, Pune	
18.	Current Publication,	
19.	Deep & Deep Publications Pvt. Ltd. New Delhi	
20.	Delhi Law House	

21.	Delhi Publishing Company, Noida	
22.	Digilegal Services Pvt. Ltd. Mumbai	
23.	Dwiwedi Law Agency, Allahabad	
24.	Eastern Book Company, Lucknow	
25.	Eastern Law House, Kolkata	
26.	Gogia Law Agency, Hyderabad	
27.	Harper Collins, Noida	
28.	Hart Publishing Ltd.	
29.	Harvard Uni. Press	
30.	Hind Law House, Pune	
31.	Kamal Law House, Delhi	
32.	Labour Law Agency, Mumbai	
33.	Law Publishers, Allahabad	
34.	Lexis Nexis, Gurgaon	
35.	Orient Publishing Co. Allahabad	
36.	Maharashtra Law Journal, Nagpur	
37.	Manupatra Information Solutions, Noida	
38.	Nagpur Law House, Nagpur	
39.	Nasik Law House, Aurangabad.	
40.	Orient Publication, New Delhi	
41.	Oxford University Press, New Delhi	
42.	Pal Publishing House, Delhi	
43.	Penguin Books India (P) Ltd./ Penguin Random House I. Pvt. Ltd. Gurgaon	

44.	Premier Publishing Company
45.	Professional Publishers Book, Delhi
46.	Puliani & Puliani, Bangalore
47.	Rupa & Co. New Delhi.
48.	S. Chand Company, New Delhi
49.	S. Gogia & Co, Hyderabad
50.	Service Law Reporter, Chandigarh
51.	Shanti Law House, Nagpur
52.	Shivansh Publication, Nasik
53.	Snow White, Mumbai
54.	Springer Natures Publisher Pvt. Ltd.
55.	Sweet & Maxwell, London
56.	Taxmann Publication (P) Ltd. New Delhi
57.	Thomson Reuters, New Delhi
58.	Universal Law Publication Co., New Delhi
59.	Vinod Publication, Delhi
60.	Wadhwa Brothers, New Delhi
61.	Whytes & Company, New Delhi
62.	ALT Publications, Hyderabad.
63.	Shri Kuber Publication House, Mumbai
64.	Bloomsbury Publishing Ind. Pvt. Ltd. New Delhi
65.	Top Publications, Mumbai
66.	Sodhi Publication New Delhi

67.	Hay House Publication Pvt. Ltd.
68.	Kamal Publishers, New Delhi.
69.	Popular Prakashan (P) Ltd. Mumbai
70.	Westland Publications Pvt. Ltd., Chennai.
71.	Mohan Law House, New Delhi
72.	Aarti and Company, Mumbai.
73.	Juggernaut Books, New Delhi
74.	Global Education Limited, Mumbai
75.	Pan Books, London
76.	Bombay Law Times, Allahabad.
77.	Pune Law Book House, Pune
78.	Blackstone Press Limited,
79.	Chandurkar Publishing House, Nagpur
80.	Supreme Publications, Allahabad
81.	Lucknow Law House, Lucknow
82.	Modern Law Publications, Allahabad.
83.	Central Law Publication, Allahabad.
84.	Jaico Publishing House, Mumbai
85.	Ballantine Books, New York
86.	B. R. Publishing Corporation, Delhi.
87.	DLT Publication, Delhi
88.	Capital Law House, Delhi
89.	Punjab Law Agency, Chandigarh

90.	Malhotra Publishing House, Allahabad
91.	Premier Publishing House, Allahabad
92.	Vinod Publishing House, Delhi
93.	Current Law Reporter, Mumbai
94.	Vinod Publication P Ltd., Delhi
95.	Law Publishing House, Allahabad
96.	Competition Affairs, Chandigarh
97.	International Law Book Co. Delhi
98.	The Law Book Pvt. Ltd., Allahabad.
99.	Sweet & Soft
100.	Satyam Law International
101.	Edward Elgar
102.	Brill and Matrinus Nijhoff Publishers
103.	Bloomsbury Professional, UK
104.	Kluwer Law International
105.	Routledge and Taylor Francis
106.	Bharat Publication, Jaipur
107.	Kamal Law House, Kolkata
108.	Book Corporation, Kolkata
109.	Law & Justice, Delhi
110.	Narender Gogia and Co.
111.	Bharat Law House, Jaipur
112.	Noble Law House, Mumbai

113.	Oak Bridge Pub. Pvt. Ltd., Gurgram
114.	New Era Publication House, Pune
115.	Indus Source Book, New Mumbai
116.	MPP House, Bengaluru
117.	CBC Publication and Distributors Pvt. Ltd., New Delhi
118.	Dorling Kindersley Ltd., London
119.	Book ganga Publications Pune
120.	Wadhawa Sales Corporation, New Delhi
121.	Skyline Publications, Prayagraj
122.	Pan Macmillan, India
123.	Indian Law Institute, New Delhi
124.	Mymirror Publishing House Pvt Ltd. Pune
125.	M&J Services, Mumbai
126.	Any other Publisher not listed above

Date:	
Place	•

Annexure-B

List of Publishers For Bare Acts (Central and State)

Sr. No.	Name of Publisher	Rate of % Discount offered by Book Suppliers/Vendors
1.	Commercial Law Publishers Pvt. Ltd., Delhi	
2.	Current Publication,	
3.	Eastern Book Company, Lucknow	
4.	Hind Law House, Pune	
5.	Labour Law Agency, Mumbai	
6.	Lexis Nexis, Gurgaon	
7.	Nagpur Law House, Nagpur	
8.	Nasik Law House, Aurangabad	
9.	Kamal Publishers, New Delhi	
10.	Aarti and Company, Mumbai	
11.	Law & Justice	
12.	Professional Publishers Book, Delhi	
13.	Snow White, Mumbai	
14.	Taxmann Publication (P) Ltd. New Delhi	
15.	Universal Law Publication Co., New Delhi	
16.	Any other Publisher not listed above	

Date:
Place:

Annexure-C

List of Publishers For Back Volumes of Law Reports

Sr. No.	Name of Publisher	Rate of % Discount offered by Book Suppliers/Vendors
1.	All India Reporter, Nagpur	
2.	All Maharashtra Law Reporter, Mumbai	
3.	All India Service Law Journal, Delhi	
4.	Bombay Cases Reporter, Mumbai	
5.	Centex Publication, New Delhi	
6.	Eastern Book Company, Lucknow	
7.	Lexis Nexis, Gurgaon	
8.	Maharashtra Law Journal, Nagpur	
9.	Taxmann Publication (P) Ltd. New Delhi	
10.	Arbitration Law Reporter, Delhi	
11.	Nashik Law House, Aurangabad.	
12.	Lips Publication Pvt. Ltd., Delhi	
13.	Accident Claims Journal, Delhi	
14.	Company Law Institute of India Pvt Ltd., Chennai	
15.	Current Labour Reports, Mumbai	
16.	Reed Elsevier Publishing India Pvt. Ltd., New Delhi	
17.	International Law Book Company, Delhi	
18.	Vinod Publications Pvt Ltd., Delhi	
19.	Service Law Reporter, Chandigarh	
20.	Indian Society of International Law, Delhi	

21.	Indian Law Institute, New Delhi	
22.	Law Teller, Chandigarh	
23.	Labour Law Reporter, New Delhi	
24.	Any other Publisher not listed above	

Date:
Place:

Annexure-D

<u>List of Publishers For General Books (English)</u>

Sr. No.	Name of Publisher	Rate of % Discount offered by Book Suppliers/Vendors
1.	All India Reporter, Nagpur	
2.	Arrow Books, London	
3.	Asia Law House, Hyderabad	
4.	Bharat Law House, New Delhi	
5.	Bombay Cases Reporter, Mumbai	
6.	Cambridge University Press, Cambridge	
7.	CCH a Walters Kluwer Business, New Delhi	
8.	CCH India,	
9.	CTJ Publications, Pune	
10.	Deep & Deep Publications Pvt. Ltd. New Delhi	
11.	Delhi Law House	
12.	Dwiwedi Law Agency, Allahabad	
13.	Eastern Book Company, Lucknow	
14.	Eastern Law House, Kolkata	
15.	Gogia Law Agency, Hyderabad	
16.	Harper Collins, Noida	
17.	Hart Publishing Ltd.	
18.	Harvard Uni. Press	
19.	Hind Law House, Pune	
20.	Kamal Law House, Delhi	

21.	Labour Law Agency, Mumbai	
22.	Law Publishers, Allahabad	
23.	Lexis Nexis, Gurgaon	
24.	Oxford University Press, New Delhi	
25.	Pal Publishing House, Delhi	
26.	Penguin Books India (P) Ltd./ Penguin Random House I. Pvt. Ltd. Gurgaon	
27.	Puliani & Puliani, Bangalore	
28.	Rupa & Co. New Delhi.	
29.	S. Chand Company, New Delhi	
30.	S. Gogia & Co, Hyderabad	
31.	Shanti Law House, Nagpur	
32.	Shivansh Publication, Nasik	
33.	Snow White, Mumbai	
34.	Sweet & Maxwell, London	
35.	Taxmann Publication (P) Ltd. New Delhi	
36.	Thomson Reuters, New Delhi	
37.	ALT Publications, Hyderabad.	
38.	Bloomsbury Publishing Ind. Pvt. Ltd. New Delhi	
39.	Hay House Publication Pvt. Ltd.	
40.	Popular Prakashan (P) Ltd. Mumbai	
41.	Westland Publications Pvt. Ltd., Chennai.	
42.	Mohan Law House, New Delhi	
43.	Aarti and Company, Mumbai.	

44.	Juggernaut Books, New Delhi
45.	Global Education Limited, Mumbai
46.	Pan Books, London
47.	Bombay Law Times, Allahabad.
48.	Pune Law Book House, Pune
49.	Blackstone Press Limited,
50.	Jaico Publishing House, Mumbai
51.	Ballantine Books, New York
52.	B. R. Publishing Corporation, Delhi.
53.	Malhotra Publishing House, Allahabad
54.	Competition Affairs, Chandigarh
55.	International Law Book Co. Delhi
56.	Sweet & Soft
57.	Satyam Law International
58.	Edward Elgar
59.	Brill and Matrinus Nijhoff Publishers
60.	Bloomsbury Professional, UK
61.	Kluwer Law International
62.	Routledge and Taylor Francis
63.	Book Corporation, Kolkata
64.	Law & Justice, Delhi
65.	Noble Law House, Mumbai
66.	Oak Bridge Pub. Pvt. Ltd., Gurgram

67.	New Era Publication House, Pune
68.	Indus Source Book, New Mumbai
69.	MPP House, Bengaluru
70.	Dorling Kindersley Ltd., London
71.	Book ganga Publications Pune
72.	Pan Macmillan, India
73.	Indian Law Institute, New Delhi
74.	Mymirror Publishing House Pvt Ltd. Pune
75.	Any other Publisher not listed above

Date:	
Place	:

Annexure-E

<u>List of Publishers for General Books (Marathi)</u>

Sr. No.	Name of Publisher	Rate of % Discount offered by Book Suppliers/Vendors
1.	Rajhans Prakashan Pvt. Ltd., Pune	
2.	Mauj Prakashan Gruh, Mumbai.	
3.	Saket Prakashan Pvt. Ltd., A'bad.	
4.	Dhavale Prakashan, Mumbai.	
5.	Manorama Prakashan, Mumbai	
6.	Sadhana Prakashan, Pune	
7.	Janshakti Vachak Chalval, A'bad.	
8.	Rohan Prakashan, Pune	
9.	Abhang Prakashan, Nanded.	
10.	Manovikas Prakashan, Pune	
11.	Unmesh Prakashan, Pune	
12.	Sun Publication, Pune	
13.	Utkarsh Prakashan, Pune	
14.	Continental Publisher, Pune	
15.	Akshar Prakashan, Mumbai	
16.	Parchure Prakashan Mandir, Mumbai	
17.	Rutu Prakashan, Mumbai	
18.	Vidya Books Publishers, A'bad.	
19.	Majestic Prakashan, Mumbai	
20.	Aksharbramh Prakashan, Pune	

21.	Yashoda Prakashan, Pune
22.	Vasudha Prakashan, Nagpur
23.	Janbodh Prakashan, Pune
24.	Pratima Prakashan, Pune
25.	Shri Vidya Prakashan, Pune
26.	Samarth Udyog, Aurangabad
27.	Maharashtra Rajya Sahitya ani Sanskruti Vikas Mandal, Mumbai
28.	Dyanpradeep Prakashan, Nagpur
29.	Mehata Publishing House, Pune
30.	Vijayshree Prakashan, Nagpur
31.	Purandare Prakashan, Pune
32.	Amol Prakashan, Pune
33.	Sukrut Prakashan, Pune
34.	Venus Prakashan, Pune
35.	SA Publishing House India, Pune
36.	Yashodeep Prakashan, Pune
37.	Parigh Prakashan, Pune
38.	Pratima Publication, Pune
39.	Abhijit Prakashan, Pune
40.	Manjul Publishing House, Pune
41.	Suyog Prakashan, Pune
42.	Aksharwangmay Prakashan, Pune
43.	Sharayu Books Publication, Mumbai

44.	Reliable Publication, Mumbai
45.	Central Prakashan, Mumbai
46.	Arth Prakashan, Mumbai
47.	Anagha Prakashan, Mumbai
48.	Paramitra Publication, Thane
49.	Shri Mangesh Prakashan, Nagpur
50.	Nachiket Prakashan, Nagpur
51.	Geeta Press, Nagpur
52.	Vidya Prakashan, Nagpur
53.	Nalini Prakashan, Nagpur
54.	Sai Jyoti Prakashan, Nagpur
55.	Rucha Prakashan, Nagpur
56.	Shri Renuka Prakashan, Nagpur
57.	Indrayani Sahitya, Pune
58.	MyMirror Publishing House Pvt. Ltd., Pune
59.	Diamond Publication, Pune
60.	Madhushree Publication, Pune
61.	Sakal Media Pvt. Ltd., Pune
62.	Samkalin Prakashan Pune
63.	Shabd Prakashan, Pune
64.	Sanay Prakashan, Pune
65.	Rudra Publishing House, Pune
66.	Granthali Prakasha, Mumbai

67.	Dorling Kindersley Ltd., London
68.	Book ganga Publications Pune
69.	Right Thinkers Publications
70.	Prakrut Prakashan, Pune
71.	Vidyabharti Prakashan, Latur
72.	New Era Publication House, Pune
73.	Indus Source Book, New Mumbai
74.	Shri Malhar Publications, Pune
75.	Any other Publisher not listed above

Date:
Place: